

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:25 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 763 of 2021 & I.A. No. 2040 of 2021	Javed Ahmed Vs. HDFC Bank Ltd. & Ors.	Jaspreet Singh	Gurmeet Bindra Amita Kumari-R1 Neeraj Sharma-R2
2.	Comp. App. (AT) No. 36 of 2022	SRG Altis Zeus Health Care Pvt. Ltd. & Ors. Vs. Akash Bakhshi & Ors.	Abhinav Kardekar	CS Nitin Agrawal Saswat S. Acharya Shikhar Srivastava-R1-4

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA
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**By order of Hon'ble Chairperson
-sd/-
Registrar**